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Title: Statement showing reasons for immediate legislation by promulgation of the National Food Security Ordinance, 2013 (No. 7 of 2013).

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the National Food Security Ordinance, 2013 (No.7 of 2013).

MADAM SPEAKER: The Leader of the Opposition wishes to speak. Kindly be brief because we have to go to the next Item. ...(Interruptions)